

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2223

ANSWERED ON:12.08.2011

NATIONAL ACTION PLAN FOR STREET CHILDREN

Adhalrao Patil Shri Shivaji; Dharmshi Shri Babar Gajanan

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether there is a proposal to formulate National Action Plan to provide better services to the marginalized, disabled, neglected and vulnerable children, particularly those who live off the streets are working or still out of school;
- (b) if so, the manner in which the proposed national action plan is to be implemented;
- (c) the response of the State Governments thereon; and
- (d) the steps taken by the Central Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d): The Government in the Ministry of Women and Child Development had prepared a National Plan of Action for Children, 2005 (NPAC) in consultation with concerned Ministries and Departments, State Governments/UT Administrations, Non-governmental Organisations and experts. The NPAC includes goals, objectives, strategies and activities for improving the condition and upholding the rights of children in the country including children on the streets, working children, vulnerable children etc.

The responsibility for implementation of NPAC, 2005 and for ensuring an enabling environment for securing the rights and well-being of children rests with the Central, State and local Governments.

For its part, to address the needs of children in difficult circumstances, including children on the streets, orphan, abandoned, surrendered or working children and other vulnerable children, the Government in the Ministry of Women and Child Development has introduced the comprehensive centrally sponsored Integrated Child Protection Scheme (ICPS) in 2009-10.

ICPS requires the State Governments/UT Administrations to sign a Memorandum of Understanding (MoU) for implementation of the Scheme. All State Governments/UT Administrations, except Jammu and Kashmir, have signed the MoU and commenced implementation of ICPS.